GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA

UNSTARRED QUESTION NO. 1638 TO BE ANSWERED ON JULY 29, 2021 ALLOCATION/UTILIZATION OF FUNDS UNDER SWACHH BHARAT MISSION

NO. 1638. SHRI P.C. MOHAN : DR. T. SUMATHY (A) THAMIZHACHI THANGAPANDIAN:

Will the Minister of State for HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of the funds sanctioned, allocated and utilized under Swachh Bharat Mission-Urban (SBM-U) across the country including Karnataka;
- (b) the details of the target set and achievements made so far;
- (c) whether the Government has not been achieving its original objectives and targets within the set timeframe and if so, the details thereof including Karnataka and the reasons therefor and the steps being taken by the Government in this regard;
- (d) whether the Government has taken a decision to increase the amount of Central assistance towards SBM-U and if so, the details thereof;
- (e) the quantum of funds released to each State, particularly to Tamil Nadu during the last five years, year-wise; and
- (f) the details of the projects being executed during the same period and the quantum of funds proposed to be allotted to Tamil Nadu for the next three years?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI KAUSHAL KISHORE)

(a) & (e) : Under Swachh Bharat Mission-Urban (SBM-U), out of the total Mission allocation of ₹14,013.46 crore, the fund allocated,

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released and utilised by the States/ Union Territory Administrations including Karnataka and Tamil Nadu during last five years is at Annexure-I.

(b) & (c) : No Sir. The objective of SBM-U is to make entire urban India Open Defecation Free (ODF) and 100% scientific management of Municipal Solid Waste (MSW) generated. Till date, all the Urban Local Bodies (ULBs) in the country have been declared ODF except 03 ULBs of West Bengal. Till date, the processing of MSW has increased to 68% from 18% in 2014. Details of progress made in the State of Karnataka during the mission period is given in Annexure-II.

(d) : During the year 2016, the Ministry had enhanced the Viability Gap Funding (VGF) for the solid waste management component under SBM-U from 20% to 35% as Central Assistance. Further, during the year 2017, ceiling for construction of Individual House Hold Latrines (IHHLs) was raised from ₹4,000/- per unit to ₹10,800/per unit for the North Eastern States and Hilly Regions of the country.

(f) : Details of progress made in the State of Tamil Nadu during the mission period is given in Annexure III. The SBM-U is nearing completion and quantum of fund to be allocated to Tamil Nadu in the next three years cannot be anticipated at this stage.

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ANNEXURE-I REFERRED TO IN REPLY TO PART (a) AND (e) OF LOK SABHA UNSTARRED QUESTION NO. 1638 FOR ANSWER ON 29.07.2021 REGARDING "ALLOCATION/UTILIZATION OF FUNDS UNDER SBM."

Name of	Mission	201	6-17	201	7-18	201	R_1Q	201	(Amoun 9-20	t in Rupee	s Crore) 0-21
State/ UTs	Allocation	-		Amount	UC	Amount		Amount		Amount	
	Anooution			Released		Released		Released		Released	
A&N Islands	3.52	0.28	0.00	0.00	0.00	0.33	0.06	0.95	0.95	0.00	0.00
Andhra	571.33	204.11	204.11	139.70	139.70	52.87	52.87	57.50	7.57	0.00	0.00
Pradesh											_
Arunachal Pradesh	36.28	5.73	5.73	3.67	3.67	6.46	6.24	0.00	0.00	5.92	0.00
Assam	244.3	14.43	14.43	46.55	46.55	55.90	55.90	83.70	33.74	3.34	1.68
Bihar	556.68	112.70	112.70	52.45	52.45	123.21	123.21	39.87	0.00	0.00	0.00
Chandigarh	28.02	2.57	2.57	0.00	0.00	2.08	2.08	18.79	18.79	0.00	0.00
Chhattisgarh	357.85	84.77	84.77	104.59	104.59	101.83	101.83	0.00	0.00	0.00	0.00
Dadra & Nagar Haveli	4.13	0.00	0.00	0.19	0.13	0.72	0.51	0.00	0.00	0.00	0.00
Daman & Diu	2.58	0.00	0.00	0.00	0.00	0.61	0.29	0.05	0.00	0.00	0.00
Delhi	349.75	0.00	0.00	0.00	0.00	53.13	23.86	3.11	0.00	0.00	0.00
Goa	17.09	2.08	2.08	3.56	3.56	0.00	0.00	3.27	1.21	0.00	0.00
Gujarat	834.15	240.21	240.21	102.42	102.42	279.46	114.55	0.00	0.00	25.31	0.00
Haryana	287.08	45.09	45.09	42.40	42.40	5.65	5.65	58.47	0.00	4.83	0.00
Himachal Pradesh	43.95	9.95	9.95	0.00	0.00	6.20	6.20	7.63	0.00	0.00	0.00
Jammu & Kashmir	140.441	20.30	20.30	7.11	7.11	65.86	24.91	23.23	0.00	0.00	0.00
Ladakh	60.189	0.00		0.00		0.00		39.50		0.00	
Jharkhand	258.71	98.19	92.12	47.68	9.82	22.56	4.18	1.77	1.77	2.25	0.00
Karnataka	820.96	18.12	18.12	78.76	61.35	312.73	269.34	0.00	0.00	0.00	0.00
Kerala	219.99	9.45	7.46	0.00	0.00	52.60	23.39	0.96	0.96	0.00	0.00
Madhya Pradesh	920.04	270.67	270.67	293.87	275.05	0.00	0.00	26.72	18.68	36.45	0.00
Maharashtra	1677.8	95.06	95.06	272.22	272.13	268.68	173.96	286.63	12.23	153.61	153.61
Manipur	83.1	2.47	2.47	3.03	3.03	23.24	23.24	8.50	3.76	17.93	0.00
Meghalaya	24.12	0.00	0.00	3.25	3.25	0.00	0.00	3.36	2.80	0.00	0.00
Mizoram	49.02	0.00	0.00	8.91	8.91	0.00	0.00	12.11	9.57	4.48	0.00
	53.49	0.99	0.99	0.00	0.00	17.72	17.72	9.89	9.82	6.27	0.00
Nagaland											
Odisha	372.02	79.03	79.03	0.00	0.00	40.77	40.77	100.45	100.45	22.12	0.00
Puducherry	28.94	9.52	9.52	0.00	0.00	0.00	0.00	0.58	0.00	5.79	0.00
Punjab	364.02	10.46	10.46	126.33	126.33	0.00	0.00	102.57	6.31	0.02	0.00
Rajasthan	705.46	303.69	303.69	184.83	184.83	17.10	17.10	0.00	0.00	0.00	0.00
Sikkim	11.52	0.48	0.48	1.08	0.84	0.00	0.00	0.93	0.00	0.00	0.00
Tamil Nadu	1200.5	258.82	258.82	66.05	66.05	374.49	374.49	236.19	236.19	21.08	21.08
Telangana	413.74	91.73	91.73	26.80	26.80	19.62	19.62	0.00	0.00	129.64	0.00
Tripura	100.37	7.78	7.78	0.00	0.00	11.46	11.46	20.22	10.57	22.54	0.00
Uttar Pradesh	1740.98	0.00	0.00	592.14	585.00	359.18	280.63	84.01	40.65	485.13	0.00
Uttarakhand	112	2.77	2.77	11.73	11.73	20.96	20.66	20.58	10.84	22.23	0.32
West Bengal	911.34	35.92	9.12	145.15	127.81	111.82	0.00	0.00	0.00	0.00	0.00
Floating	408.00	₹44.33 C	rore relea			Territory A					
Fund	14013.46	above re 2037.36	2002.22	2364.49	2265.52	2407.23	1794.72	1251.57	526.84	968.92	176.69
TOTAL	1-010.40	2007.00	2002.22	2007.43	2200.02	2-01.23	1104.12	1201.07	520.04	300.32	170.09

ANNEXURE-II TO REFERRED TO IN REPLY OF PART (b) and (c) OF LOK SABHA UNSTARRED QUESTION NO.1638 FOR ANSWER ON 29.7.2021 REGARDING "ALLOCATION/ UTILIZATION OF FUNDS UNDER SBM"

Progress of Swachh Bharat Mission (Urban) in Karnataka

Physical Progress

(a) Toilet construction :

Type of Toilets	Target	Completed
Individual House Hold Latrines	3,50,000	3,93,278
(IHHL)	Units	Units
Community/Public Toilet (CT/PT)	34,839	36,556
	seats	seats

(b) Open Defecation Free (ODF) status :

ODF type	Number of ULBs certified	Total ULBs in the State
ODF	271	
ODF+	117	280
ODF++	2	

(c) Solid Waste Management :

Activity	Target (in %)	Achievement (in %)
Door-to-door collection of	100%	97.9
Solid Waste		
Source segregation	100%	70.72
Processing	100%	64

(d) Performance in Swachh Survekshans : State Rankings were introduced in Swachh Survekshan-2018 only.

SS-2018	SS-2019	SS-2020
14	14	11

ANNEXURE-III TO REFERRED TO IN REPLY OF PART (f) OF LOK SABHA UNSTARRED QUESTION NO.1638 FOR ANSWER ON 29.7.2021 REGARDING "ALLOCATION/ UTILIZATION OF FUNDS UNDER SBM"

Progress of Swachh Bharat Mission (Urban) in Tamil Nadu

Physical Progress

(a) Toilet construction :

Type of Toilets	Target	Completed
Individual House Hold	4,37,543	5,08,562
Latrines (IHHL)	Units	Units
Community/Public Toilet	59,921	92,744
(CT/PT)	seats	seats

(b) Open Defecation Free (ODF) status :

ODF type	Number of ULBs certified	Total ULBs in the State	
ODF	666		
ODF+	404	666	
ODF++	Nil		

(c) Solid Waste Management :

Activity	Target (in %)	Achievement in (%)
Door-to-door	100%	98
collection of Solid Waste		
source segregation	100%	85
Waste processing	100%	64

(d) Performance in Swachh Survekshans : State Rankings were introduced in Swachh Survekshan-2018 only.

SS-2018	SS-2019	SS-2020
13	12	10
